

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 334
IA-4957/2023
IN
IB-46(ND)/2021

IN THE MATTER OF:

M/s. VA Realcon Pvt. Ltd.

.... Petitioner/Applicant

Vs.

M/s. Trans Globe Textiles Ltd.

..... Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 12.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the OC

:

For the M. Agency

:

Mohd Nazim Khan, Chairman of Monitoring agency
along with Ms. Saba Ahmad

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

List the matter on **09.05.2024.**

-Sd-
(COURT OFFICER)